

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3375
ANSWERED ON:25.04.2012
CBI AND INCOME TAX DEPARTMENT'S RAIDS
Kumar Shri Vishwa Mohan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether Central Bureau of Investigation (CBI) and Income Tax Officers have mounted raids on many commercial complexes and companies during the month of February 2012;
- (b) if so, the details thereof;
- (c) the kind of irregularities noticed in these raids;
- (d) the names as well as serial-wise details of those drug companies alongwith irregularities on which raids have been conducted in this regard; and
- (e) the names of the officers against whom action has been taken in connection with raids conducted in Videsh Sanchar Nigam Limited (VSNL) indicating their names and serial-wise details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a)to(e): CBI and Income Tax Officers conduct searches at various places, from time to time, during investigation in accordance with law, depending on requirement of the cases. The number of raids/searches and properties, cash etc. seized/recovered during searches are a part of individual case records and such data is not maintained centrally.